

RAJYA SABHA

Saturday, the 1st February, 2020/12 Magha, 1941 (Saka)

The House met at thirty minutes past one of the clock,

MR. CHAIRMAN *in the Chair.*

THE UNION BUDGET, 2020-21

MR. CHAIRMAN : Hon. Members, as the Budget Speech is still going on, the House is adjourned to meet again ten minutes after the conclusion of her Budget Speech in the Lok Sabha.

*The House then adjourned at thirty-one minutes
past one of the clock.*

The House reassembled at fifty-five minutes past one of the clock,

MR. CHAIRMAN *in the Chair.*

श्री उपसभापति : माननीय सदस्यगण, हाउस और दस मिनट के लिए स्थगित किया जाता है।

The House then adjourned at fifty-five minutes past one of the clock.

The House reassembled at five minutes past two of the clock,

MR. CHAIRMAN *in the Chair.*

MR. CHAIRMAN : Now, Shrimati Nirmala Sitharaman to lay the Union Budget, 2020-21.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN) : Sir, with your permission, I rise to lay on the Table, a statement (in English and Hindi) of the estimated receipts and expenditure of the Government, for the year 2020-21.

[Placed in Library. See No. L.T. 1702/17/20]

FISCAL POLICY STATEMENTS, 2020-21

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN) : Sir, with your permission, I rise to lay on the Table, under sub-section (1) of Section 3 of the Fiscal Responsibility and

[Shrimati Nirmala Sitharaman]

Budget Management Act, 2003, a copy each (in English and Hindi) of the following papers:-

- (i) Medium-term Fiscal Policy-cum-Fiscal Policy Strategy Statement;
- (ii) Macro-Economic Framework Statement.

[Placed in Library. See No. L.T. 1703/17/20]

PAPERS LAID ON THE TABLE

Report (2020-21) of the Fifteenth Finance Commission and related papers

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN) : Sir, with your permission, I rise to lay on the Table, under article 281 of the Constitution, a copy each (in English and Hindi) of the following papers:-

- (a) Report of the Fifteenth Finance Commission for the year 2020-21.
- (b) Explanatory Memorandum on the action taken on the recommendations contained in the Report of the Fifteenth Finance Commission.

[Placed in Library. See No. L.T. 1701/17/20]

MR. CHAIRMAN : Now, the House stands adjourned till 11.00 hours on Monday, the 3rd February, 2020.

*The House then adjourned at seven minutes
past two of the clock till eleven of the clock
on Monday, the 3rd February, 2020.*